Name of the Corporate Debtor: MEP INFRASTRUCTURE DEVELOPERS LIMITED; Date of Commencement of CIRP: 28-03-2024; List of Creditors as on: 07-10-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No. Summary of Claims Received Summary of Claims Admitted Amount of Amount of Claim Amount of Claims **Details in Annexure** Category of Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) No. of Claims % Share in Total Amount No. of Claims Amount Amount of Claims Admitted 0 0 0 0 0 0 1 Secured financial 0.00 0 NA creditors belonging to any class of creditors 2 Unsecured financial 0 0 0 0 0 NA 0.00 0 0 creditors belonging to any class of creditors 3 Secured financial 18 24438254931 18 24254263341 85.05 Annexure 3 creditors (other than financial creditors belonging to any class of creditors) 1574348324 1574348324 4 Unsecured financial 1 1 5.52 NA creditors (other than financial creditors belonging to any class of creditors) 5 Operational creditors 0.00 NA (Workmen) 6 Operational creditors 185 86399956 185 53705049 0.19 0 32694907 8056 NA (Employees) 7 Operational creditors 7 62314969423 7 1566081450 5.49 0 0 60748887973 NA (Government Dues) 8 Operational creditors 57 1881336063 57 1070436615 3.75 790413314 20486134 NA (other than Workmen and Employees and Government Dues) 9 Other creditors, if NA 0.00 any, (other than financial creditors and operational creditors) Total 268 90295308697 268 28518834779 100.00 0 823108221 60769382163